National Company Law Tribunal

Allahabad Bench

CPNO. (IB) 113/ALD | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Punjab National Bank us Page 4 hat Gas industries

SECTION OF THE COMPANIES ACT: 7 of ISB code of 2016

SI. NO. Name Designation Representation Signature

1. Shi Natz Tu Ah. Prop Designation

2. O. K. BAJDAP Adv. Corp. Debtor DIL Bajpan

CP NO.(IB)113/ALD/2017

Shri Nath Tiwari, Advocate for the Financial Creditor. Sh. P.K. Bajpai, Advocate for the Corporate Debtor Company.

As the Corporate Debtor has conceded with the fact of the present I & B

Petition although with certain reservation and has expressed its no objection for

triggering the CIRP process in respect of the Corporate Debtor Company. The

arguments are heard and the order is reserved.

Dated:26.10.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judiciai)